


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

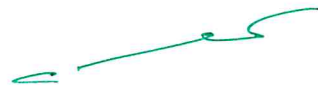
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15	TP 139/17	For filing OL report	391/ 394	Dharma Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Rashmi Sagar 9845251467	petitioner	

ORDER

Counsel for Petitioner is present. Sri Pramod Kumar, Assistant from O.L office is present. He reported that, Company has not furnished relevant information as required and Company's Registered office is not traceable. Petitioner Counsel is directed to inform the Tribunal about the location of the Registered Office of the Company, so that O.L office to correspond with the company. Further Petitioner Counsel is directed to supply relevant documents of books of Accounts to O.L office as required to enable O.L to file his report. O.L is also directed to file correspondence made with the company before the Tribunal, as matter is related to 2015. List it on 06/02/2018.


Member (T)


Member (J)